

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 726 of 2005

Jabalpur, this the 24th day of April, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mrs. Meera Chhibber, Judicial Member

Uma Dutt Tiwari, S/o. Shri Shiv Dutt
Ram Tiwari, aged about 34 years,
R/o. Village and post office – Bichhua,
Via – Niwar, Tahsil and District – Katni M.P.

Applicant

(By Advocate – Shri Gopi Chourasia)

V e r s u s

1. Union of India, through the Secretary, Ministry of Post, New Delhi.
2. Chief Post Master General, M.P. Circle, Bhopal, M.P.
3. Senior Superintendent of Post Offices, Jabalpur Division, Jabalpur M.P.

Respondents

(By Advocate – Shri S.K. Mishra)

O R D E R (Oral)

By Mrs. Meera Chhibber, Judicial Member -

The counsel for the applicant states that he does not want to press this OA as the relief claimed by the applicant has already been granted to him by the respondents. In view of the statement made by the learned counsel for the applicant, this OA is dismissed as withdrawn.

24/4/06
(Mrs. Meera Chhibber)
Judicial Member
"SA"

General
(Dr. G.C. Srivastava)
Vice Chairman

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प्रतिक्रिया का नाम लिखें
उपरी वाक्य का अर्थ लिखें
(1) एक वाक्य का अर्थ लिखें, जो उपरी वाक्य के कानून के कानून
(2) एक वाक्य का अर्थ लिखें, जो उपरी वाक्य के कानून
(3) एक वाक्य का अर्थ लिखें, जो उपरी वाक्य के कानून
(4) एक वाक्य का अर्थ लिखें, जो उपरी वाक्य के कानून
संवाद का उत्तर लिखें

Gopi Chourasia 24/4/06
S. SK Mishra
726/727

अप द्वितीय

24/4/06